

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING SEPTEMBER, 2024

(data as on 04.10.2024)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	14	6	265
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	186	141	2,109
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	8	1	201
BONDED LABOUR (Inc. Code 601)	7	2	11
CHILDREN (Inc. Code 100-117)	20	23	130
WOMEN (Inc. Code 1300-1316)	337	225	169
SC/ST/OBC (Inc. Code 1900-1909)	45	37	48
OTHERS	4,433	3,190	2,602
TOTAL	5,050	3,625	5,535

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of September, 2024

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU	5	0	185
HRD	1	1	2

Cases where NHRC recommended Monetary relief during the month of September, 2024

Nature of incident	No of Cases	Amount recommended (in Rs.)
CUSTODIAL DEATH IN JUVENILE HOME	1	5,00,000
CHILD RAPE	1	2,00,000
STARVATION DEATHS	1	3,00,000
CUSTODIAL DEATH (Judicial)	7	37,00,000
CYBER CRIMES	1	1,50,000
ABDUCTION, RAPE AND MURDER	1	15,00,000
MISCELLENOUS	2	4,00,000
TOTAL	14	67,50,000